

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

(10)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/04/18**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : CA/148/2018**

**PETITION NUMBER : TCP/190/(IB)/2017**

**NAME OF THE PETITIONER(S) : MADRAS HARDTOOLS ENGINEERS PVT LTD**

**NAME OF THE RESPONDENT(S) : RAREFIELD ENIGINEERS PVT LTD**

**UNDER SECTION : 9 RULE 6**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	
1.	Rm. SUDHAKAR	Counsel for operational creditor	adhk.

**ORDER**

Counsel for operational creditor present and prayed for time to make submissions.

Time is enlarged at request. Put up on 17.04.2018.

<sup>-sd-</sup>  
**(S VIJAYARAGHAVAN)**  
Member (Technical)

<sup>-sd-</sup>  
**(K ANANTHA PADMANABHA SWAMY)**  
Member (Judicial)

bc